

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/172(KB)2022

IA(COMPANIES.ACT)/82(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	SATINDER MOHAN UPPAL VS FORTUNE CEMENT PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Counsel/ Authorised Representative appeared through physically/Video Conference:

Ms.MadhuriPandey, PCS] for Applicant No. 1 to 4 in IA/82/KB/2022
Mr.AraniGuha, Adv.]

Mr.Rupak Ghosh, Adv.] For petitioner
Mr.Arindam Paul,Adv.]
Ms. Puja Singh,Adv.]
Mr.Saswata.Chatterjee,Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(Companies Act)/82/KB/2022** - Ld. Authorised representative for the applicant seeks time to prepare her arguments in IA(Companies Act)/82/KB/2022 on the issue of maintainability of this CP.
3. Post this matter again on **30/01/2023**.
4. Hard copy of this IA be also served upon the respondents within **two weeks** from today.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**